

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		<p>Order dated <u>22.08.2002</u></p> <p>No time for the day. Adjourning to 04.09.2002.</p> <p>Member (A) Member (J)</p> <p><u>ORDER DATED 04-09-2002.</u></p> <p>Learned Counsel for the Applicant stated that the Applicant has since expired and therefore, he does not press this O.A.. Application is accordingly dismissed being not pressed in presence of Mr. A. K. Bose, learned SSC and Mr. B. Dash, Learned ASC for the Respondents.</p> <p>Member (Administrative) Member (Judicial)</p>	<p>Counter, no for hearing.</p> <p>21/8 Bench.</p> <p>on. dt. 22.8.02 for hearing.</p> <p>31/9 Bench</p> <p>free copies on. dt. 4.9.02 may be handed over to censor for both sides.</p> <p>12/9 (B) so 12/9/02</p>